

- (i) **The Awakening** — The film is on tribal life in Orissa.
- (ii) **Mohomuktee** — The film is in Santhali dialect.
- (iii) **Story of Neiri** — The film is in Adi dialects based on a success story of a woman of Arunachal Pradesh.

4. Since 1958 Films Division has produced/purchased/accepted on donation 58 films on Tribals. At present 17 films on tribals are under various stages of production.

Provision of Regular Employment to Workers in Tea Gardens

*765. **SHRI AMAR ROYPRADHAN** : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are aware of the fact that after plucking season of tea, a large number of workers become out of employment;

(b) if so, what are the details in this regard; and

(c) what step Government propose to take to provide regular employment to these workers by which they should not remain out of employment till the next plucking season of tea?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) to (c) Under the Employment Market Information Programme of the Ministry of Labour, which covers all public sector establishments and such of those non-agri-

cultural establishments as are employing 10 or more persons, data on employment are collected on a quarterly basis, that is, at the end of March, June, September and December. It has been noticed that employment in Tea Plantations exhibit some seasonal changes. Programmes implemented by State Governments/Union Territory administrations like the National Rural Employment Programme and those of the Khadi and Village Industries Commission and State Boards, which cater to the off-season employment needs of the rural population, are expected to take care of plantation workers also in need of off-season employment.

Non Supply of Coal to Consumers of North South/Avenue, New Delhi

8512. **SHRI RAM PRASAD AHIRWAR** : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that customers attached with Coal Depots of South Avenue and North Avenue colonies are not getting coal for the last three months ;

(b) if so, the details in the matter and the reasons for the same ; and

(c) what action Government propose to take against the coal dealers if the coal was supplied to them and against other authorities responsible if they could not arrange supply of coal to these dealers?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) No, Sir

(b) and (c) Does not arise.

Communications Not Replied to By G.M. Delhi Telephone (Operations) From Subscribers.

*8513. **SHRI CHINTAMANI JENA** : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he is aware that it has become the established practice with the Addl. G.M. Delhi, Telephones (Operations), Area Manager (South) and the Divisional Engineer, Telephones, Chanakyapuri Exchange not to reply to any communications from the subscribers complaining regarding malfunctioning of their telephones, what to say of taking any action to locate and rectify the faults ;

(b) the number of such communications which were pending with these officers including D.O. letters as on 1-3-1983 which had not been replied so far ; and

(c) what action he proposes to take to streamline the working of these public dealing offices and set a time-limit for replying to all such written complaints?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) and (b) All communications regarding malfunctioning of telephones received by Additional General Manager (Operations) Area Manager (South) and Divisional Engineer Telephones, Chanakyapuri, are acknowledged as per the standing orders. Further, communications are also sent to the complainants on completion of enquiries. There may, however be cases where some complaints may have inadvertently remained unanswered.

The number of such communications pending on 1-3-1983 including D.O. letters is Nil.

(c) Standing instructions on the subject already exist and the same will be reiterated.

Manufacture of Drug for Export

***8514 SHRI K. MALLANNA :** Will the Minister of CHEMICALS AND FERTILIZERS pleased to state :

(a) whether Government have considered the problem or have made any assessment so

far as the question of rejection of certain proposals for manufacture of drug items exclusively for export is concerned that it might result in loss of foreign exchange earnings ;

(b) if so, the policy of Government for registration with DGTD regarding the nature of such proposals ; and

(c) whether there have been cases of refusal for export-oriented proposals even when the basic raw materials are available in our country from own production or otherwise?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) While processing proposals for manufacture of drug items exclusively for export a thorough examination is done to ensure that there is minimum value addition of 20%.

(b) Registration of a proposal for manufacture of drug items exclusively for export is given if it satisfies the parameters of registration policy as well as new drug policy.

(c) No Sir,

Apprenticeship Training For Scheduled Tribes

***8515 SHRI SHIBU SOREN :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether under the Apprenticeship Training Schemes, training is imparted by master craftsmen and trainees are paid monthly stipend of Rs. 60/- each ;

(b) if so, number of persons belonging to Scheduled Tribes trained in West Bengal, Bihar, Orissa and Madhya Pradesh from 1977 to 1982, year-wise, State wise ;

(c) do Government propose to establish training centres exclusively for tribals in tribal belt ;